

Annexure-7													
Name of the corporate debtor: Crew B.O.S. Products Limited ; Date of commencement of CIRP: 28-11-2025 ; List of creditors as on: 22.06.2026													
List of operational creditors (Government dues) (Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO Alwar	Government of India	12-12-2025	45,44,547.00	45,44,547.00	Penal Damages u/s 14B & Interest u/s 7Q	No	0%	-	-	-	-	
2	EPFO Gurugram (W)	Government of India	16-12-2025	32,78,194.00	32,78,194.00	Penal Damages u/s 14B & Interest u/s 7Q	No	0%	-	-	-	-	
3	EPFO Jalander	Government of India	18-04-2026	97,911.00	97,911.00	Penal Damages u/s 14B & Interest u/s 7Q	No	0%	-	-	-		
4	EPFO Gurugram (W) ED	Government of India	18-05-2026	11,12,868.00		Inspection Report	No	0%	-	-	-	11,12,868	
5	Income Tax Department	Government of India	18-06-2026	67,15,32,524.00		Demand under different sections of Income Tax Act	No	0%	-	-		67,15,32,524	
	Total			68,05,66,044.00	79,20,652.00			0%			-	67,26,45,392	